## GOVERNMENT OF INDIA EXTERNAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:3792 ANSWERED ON:12.08.2015 Statement Made by OIC Joshi Shri Pralhad Venkatesh

## Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Ministry had expressed dissent over statements made by Organisation of Islamic Cooperation (OIC) in their 42nd session; and
- (b) if so, the details thereof?

## **Answer**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS [GEN. (DR) V. K. SINGH (RETD)]

- (a) Yes, the Ministry had expressed dissent over statements made by Organisation of Islamic Cooperation (OIC) in their 42nd session.
- (b) The Ministry responded that the OIC Resolution on the Indian State of Jammu and Kashmir is completely unacceptable. We dismiss it with the contempt it deserves. We advise the OIC to refrain from interfering in the internal affairs of India.

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